

**GOVERNMENT OF INDIA
DISINVESTMENT
LOK SABHA**

UNSTARRED QUESTION NO:4737
ANSWERED ON:23.04.2002
DISINVESTMENT OF IPCL
VILAS BABURAO MUTTEMWAR

Will the Minister of DISINVESTMENT be pleased to state:

- (a) whether the Government have shortlisted the bidders for disinvestment of Government equity in Indian Petrochemical Corporation Ltd.;
- (b) if so, the details thereof;
- (c) whether the Government have signed any agreement with the bidding company in regard to the terms and conditions for the disinvestment IPCL; and
- (d) if so, the details thereof?

Answer

MINISTER OF DISINVESTMENT AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI ARUN SHOURIE)

- (a) Yes, Sir.
- (b) It would not be in the interest of the transaction to disclose the number of bidders and their names.
- (c) No, Sir.
- (d) Does not arise.